

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**EXCISE DIVISION BENCH****COURT NO. : 2 ROOM NO. : 405****DATED : 06/12/2017**

DAY : Wednesday

CORAM:

HON'BLE JUDICIAL MEMBER, MR. RAMESH NAIR

HON'BLE TECHNICAL MEMBER, MR. RAJU

SNo.	CASE No.	APPELLANT/RESPONDENT	REPRESENTATIVES	REMARKS
<u>REGULAR MATTERS</u>				
1	E/3442/2006	Shri. Surendra Mohan Hajela -Vs- CCE THANE II	V. Sridharan, /DR	* No Notice
2	E/3443/2006	Shri. Bhagwati Lal Jain -Vs- CCE THANE II	V. Sridharan, /DR	* No Notice
3	E/3444/2006	. Lift Systems India Pvt. Ltd. -Vs- CCE THANE II	V. Sridharan, /DR	* No Notice
4	E/861/2008	Lift Systems (India) Pvt. Ltd. -Vs- CCE THANE II	IP/DR	* No Notice
5	E/862/2008	Surendra Mohan Hajela -Vs- CCE THANE II	IP/DR	* No Notice
6	E/863/2008	Bhagwati Lal Jain -Vs- CCE THANE II	IP/DR	* No Notice
7	E/738/2009	Lift Systems (India) Pvt. Ltd. -Vs- CCE THANE II	V. Sridharan, /DR	* No Notice
8	E/739/2009	Bhagwati Lal Jain -Vs- CCE THANE II	V. Sridharan, /DR	* No Notice
9	E/740/2009	Surendra Mohan Hejela -Vs- CCE THANE II	V. Sridharan, /DR	* No Notice
10	E/88462/2014	LIFT SYSTEMS (I) PVT LTD -Vs- CCE THANE II	V. Sridharan, /DR	No Notice
11	E/88463/2014	BHAGWATI LAL JAIN -Vs- CCE THANE II	V. Sridharan, /DR	No Notice
12	E/88464/2014	SURENDRA MOHAN HAJELA -Vs- CCE THANE II	V. Sridharan, /DR	No Notice
13	E/117/2007	. GAIL (India) Ltd. -Vs- CCE RAIGAD	SRD Legal /DR	* Issue Notice
14	E/1282/2007	CCE MUMBAI-I -Vs- Morarjee Goculdas Spg. and Wvg Mills Ltd	DR/IP	* No Notice
15	E/1442/2007	Pharma Chem Services -Vs-	IP/DR	*

		CCE BELAPUR		
16	E/1443/2007	Reema Madhavan -Vs- CCE BELAPUR	IP/DR	*
17	E/1444/2007	Sanj Pharma Engg. Pvt Ltd -Vs- CCE BELAPUR	IP/DR	*
18	E/1543/2007	Kelkar Trading Corporation -Vs- CCE MUMBAI - V	V. Sridharan, /DR	* No Notice
19	E/1544/2007	Shri Chintamani Shridhar Kelkar -Vs- CCE MUMBAI - V	V. Sridharan, /DR	* No Notice
20	E/1604/2007	. Emerson Process Management (I) Pvt. Ltd. -Vs- CCE BELAPUR	IP/DR	* No Notice
21	E/1608/2007	Essel Propack Ltd -Vs- CCE THANE I	PDS Legal /DR	* No Notice
22	E/233/2008	. D Link (India) Limited -Vs- CCE GOA	V. Sridharan, /DR	* No Notice
23	E/234/2008	. D Link (India) Limited -Vs- CCE GOA	IP/DR	* No Notice
24	E/669/2008	Mahindra & Mahindra Ltd -Vs- CCE MUMBAI - V	V. Sridharan, /DR	* No Notice
25	E/955/2008	CCE BELAPUR -Vs- I.G. Petrochemicals	DR/IP	* No Notice
26	E/1209/2008	Pinkesh Jain -Vs- CCE THANE II	V.M.Doiphode /DR	* Issue Notice
27	E/1210/2008	Umaji Overseas -Vs- CCE THANE II	V.M.Doiphode /DR	* Issue Notice
28	C/1232/2008	Umaji Overseas -Vs- CCE THANE II	V.M.Doiphode /DR	* Issue Notice
29	C/1233/2008	Pinkesh P. Jain -Vs- CCE THANE II	V.M.Doiphode /DR	* Issue Notice
30	E/681/2009	Murthy Gopalkrishnana Nadar -Vs- CCE NASHIK	IP/DR	* FRESH MATTER
31	E/682/2009	Vinayak Industries -Vs- CCE NASHIK	IP/DR	* FRESH MATTER
32	E/690/2009	Alpha Foam Private Limited -Vs- CCE PUNE I	S.A. Gundecha /DR	* FRESH MATTER
33	E/693/2009	Mahindra Ugine Steel Co. Ltd. -Vs- CCE PUNE I	V. Sridharan, /DR	* FRESH MATTER
34	E/695/2009	CCE NAGPUR -Vs- Unitech Power Transmission Ltd.	DR/Durgesh Nadkarni	* FRESH MATTER

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
EXCISE DIVISION BENCH,
CESTAT - Mumbai**